

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 116

CP(IB) No. 212/Chd/Hry/2021

IN THE MATTER OF:

M/s Vee Kay Traders & Ors.

...Petitioners

Vs.

M/s V.D. Concrette Flooring
Pvt. Ltd. & others

...Respondents

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence
the matter is adjourned to 13.08.2024.

Sd/-

Court officer

Preeti
22.07.2024